

Annexure-7

Tamra Dhatu Udyog Private Limited

Date of commencement of CIRP : 25.05.2022

List of Creditors (Version 1.0) drawn as on 15.06.2022

List of Operational Creditors (Government dues)

Sl.No	Details of Claimant		Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	ACIT TDS Circle 3(2), Kolkata	Central Government	08.06.2022	₹ 32,03,680.00	₹ 32,03,680.00	Demand on Traces Website	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
2	Commissioner of Commercial Taxes, Directorate of Commercial Taxes, Government of West Bengal	State Government	08.06.2022	₹ 5,89,49,954.00	₹ 2,12,650.00	Demand under WB VAT , CST and WB Entry Tax	No	-	₹ 4,39,47,520.00	-	₹ 83,49,313.00	₹ 64,40,471.65	Refer Remark 1
3	Employee Provident Fund Organisation	Central Government	08.06.2022	₹ 97,259.00	₹ 97,259.00	Demand under 14B & 7Q	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
4	Employees State Insurance Corporation	Central Government	08.06.2022	₹ 65,054.00	₹ 65,054.00	Demand for Interest Liability	No	-	₹ -	₹ -	₹ -	₹ -	Fully Admitted
	Total			₹ 6,23,15,947.00	₹ 35,78,643.00				₹ 4,39,47,520.00	₹ -	₹ 83,49,313.00	₹ 64,40,471.65	

Note

- 1 The claim amounting to Rs.4,39,47,520 pursuant to the pending litigations has been kept under contingent claim. Pending clarification on the amount of Rs.83,49,313/- it has been kept under verification. The same would be verified once the required documents/clarifications are provided by the claimant. An amount of Rs. 64,40,471 has not been admitted on account of demand already paid/adjusted/settled in settlement scheme.


Mamta Binani
 Interim Resolution Professional
 In the Matter of Tamra Dhatu Udyog Private Limited
 Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227